National Company Law Tribunal

Allahabad Bench

CP No.25/44/2017
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: JODPL Ltd.

SECTION OF THE COMPANIES ACT: 27 860 of ISB Gode, 2016.

1. Ms. GUNJAN JADWANI ADV. JRESOLUTION 2. Ms. MISHA 3. MR. SIDDHANT KANT ADV. JOHNKER T. Whekatasubrananan Whekatasubrananan Whekatasubrananan Whekatasubrananan Maddan. 5. Aspi Kapadice Adv. Y Followship God.	SI. N	NO. Name	Designation	Representation	Cionatura
3. MR. SIDDHANT KANT ADV. J. Mr. Dinker T. Vinekatasubranana adipar Vinekatasubranana Adv. Vinekatasubranana M. Whelam	1.	Ms. GUNJAN JADWANI			Signature
5. Aspi Kapadice Adv. 4 For M. edulary	<u>2.</u>	MS. MISHA		Professional	Surfac
5. Aspi Kapadice Adv. 4 For M. Wildow	3.	MR. SIDDHANT KANT	ADV.	- Mr Dinker 1.	ear alpar
		Aspi Kapadice	Adv.	4 F-8	M. estelany

CP No.(IB)25/ALD/2017, IA60/2017

Both the parties are heard at length. List the matter on 12th September, 2017

for hearing on limited issues.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:08.09.2017

Typed by: Kavya Prakash